

## File No. 25/02/2021-NCLT

## राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक—3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6<sup>th</sup> Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली / New Delhi- 110003 दिनॉक / Dated: 22<sup>nd</sup> June 2021

## **ORDER**

Reference order of even no. dated 24.5.2018. In exercise of powers conferred on Hon'ble President, NCLT under rule 19 of National Company Law Tribunal Rules, 2016. The Hon'ble president is pleased to delegate the functions of Registrar for NCLT Chandigarh.

BENCH	NAME	DESIGNATION
Chandigarh	Shri Kartikeya Verma	Deputy Registrar

2. The officer shall carry out the functions of Registrar mentioned in rule 17 of the NCLT Rules, 2016, till he holds office in the NCLT Chandigarh Bench or further orders whichever is earlier. This shall come into the force with immediate effect.

3. This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa)

Registrar

## Copy to:

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad/ Jaipur/Cuttack/ Kochi/ Amaravati/ Indore.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, ND.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. All Bar Councils.